

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:4785  
ANSWERED ON:19.12.2002  
RECOMMENDATION OF SANTHANAM COMMITTEE  
SHANKAR PRASAD JAISWAL;VSM (RETD.) COL. CHOUDHARY

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether the Santhanam Committee on Administrative Reforms had recommended that Council of Minister should bear a certain percentage to the total strength of the Legislature;
- (b) if so, the details thereof;
- (c) whether the Government propose to amend the Constitution or the Representation of the People Act to give effect to this recommendation; and
- (d) if not, the details thereof?

**Answer**

MINISTER OF STATE FOR COAL, MINES, LAW AND JUSTICE (SHRI RAVI SHANKAR PRASAD)

- (a) to (d) : The requisite information is being collected and will be laid on the Table of the House.